

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full): Shailesh Sharma
 Date of Birth: 13.02.1981
 Present post held: Civil Judge class II

Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state its whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
Nil	Nil	Nil	Nil	Nil
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles				
① हीरो सेप्र स्लेख लस कुंस ल. जी. 07 ल. 1700				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.)				
माला-पिला एवं माला-पिरु पत दाव ही गार ही 3 अंशका शिली 325,000/-				

41.02.12

Shares/Debentures			
Name of Issuing Company 1	Nos. of Shares 2	Amount 2	
Nil	Nil		
Life Insurance Policy & Others			
Name of Issuing Company 1		Amount 2	
① एच. आर्. सी. ② एच. आर्. ए. ③ एल. आर्. सी.	① 9608/- ② 61241/- ③ 24531/-	181851/-	
Bank Deposits/Securities & Investments			
Name of Bank 1	City 2	Amount 3	
1) Fixed Deposits			
2) Savings Bank ACS	Chhisi Khadar	461/-, 18,5291/-	
3) PPF			
4) CDF	Chhisi Khadar	1,25,000 Approx.	
5) NSS			
6) Others			

In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
 Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

S. A. B. (2015)
 Signature & Date